

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.13/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ABB INDIA LTD V/S DEE CONTROL & ELECTRIC PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For Operational Creditor

Sh. Udai Chandani, Adv.

: For the Corporate Debtor

ORDER

- 1. None present on behalf of the Operational Creditor. Ld. Counsel, Sh. Udai Chandani representing the Corporate Debtor present physically.**
- 2. The reply on behalf of the Corporate Debtor has already been filed. Advance copy is also supplied to the opposite side.**
- 3. Since, there is no representation today on behalf of the Operational Creditor, in the interest of justice, the matter is adjourned for further hearing on 31st May, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

19th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**